

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 227
CP-79/241-242/PB/2019
RA-02/2023

IN THE MATTER OF:

Ravi Chauhan

... **Appellant/Petitioner**

Versus

Orion Structuring & Design Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 241-242 Comp. Act.

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

RA-02/2023: There is no appearance on behalf of the Applicant, in the interest of justice, hearing is deferred to 07.06.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)